

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 27.11.2009
ANSWERED ON
GRANTS TO PRIVATE COLLEGES .

1007

SHRI SYED AZEEZ PASHA

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) the number of Government and private colleges in the country as on date, State-wise;
- (b) the number of private colleges getting grants from the University Grants Commission (UGC);
- (c) the criterion for disbursement of grants to private colleges; and
- (d) the steps taken by Government for promoting quality education in private and Government colleges?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a) & (b) According to information furnished by UGC, 7346 colleges have been recognized and included in the list of colleges maintained under Section 2(f) and Section 12B of the UGC Act -1956, of which 3993 private colleges are aided colleges as on 31st October, 2009. The State-wise list of college is at Annexure.

(c) Colleges which receive grants for salaries from State Governments and which are permanently affiliated to the University of jurisdiction are eligible for grants from the UGC.

(d) UGC provides development grants to eligible private as well as Government colleges for promoting quality education. In addition, the Commission also has a scheme of Colleges with Potential for Excellence for providing special assistance to promising colleges.

Annexure

Annexure referred to in reply to parts (a) & (b) of Rajya Sabha Unstarred Question No.1007 for answer on 27.11.2009 asked by Hon'ble Member Shri Syed Azeez Pasha.

No. of Colleges included under Section 2(f) & 12(B) of the UGC Act, 1956 (State-wise) as on 31.10.2009.

| Sl. No. | State/Union Territory | | No. of Colleges | | Total | |
|---------|-----------------------|---------|-----------------|---------|-------|-----|
| | Govt | Private | Aided | Unaided | | |
| 1 | Andhra Pradesh | | 191 | 227 | 44 | 462 |
| 2 | Arunachal Pradesh | | 6 | | 2 | 8 |
| 3 | Assam | | 27 | 169 | 37 | 233 |
| 4 | Bihar | | 205 | 92 | 45 | 342 |
| 5 | Chhattisgarh | | 114 | 29 | 2 | 145 |
| 6 | Goa | | 8 | 15 | 3 | 26 |
| 7 | Gujarat | | 40 | 330 | 19 | 389 |
| 8. | Haryana | | 52 | 99 | 4 | 155 |
| 9 | Himachal Pradesh | | 40 | 10 | | 50 |
| 10 | Jammu & Kashmir | | 43 | 8 | 57 | 108 |

| | | | | | |
|-------|----------------|------|------|------|------|
| 11 | Jharkhand | 61 | 25 | 20 | 106 |
| 12 | Karnataka | 156 | 390 | 61 | 607 |
| 13 | Kerala | 55 | 164 | 9 | 228 |
| 14 | Madhya Pradesh | 302 | 125 | 29 | 456 |
| 15 | Maharashtra | 75 | 755 | 144 | 974 |
| 16 | Manipur | 36 | 12 | 6 | 54 |
| 17 | Meghalaya | 3 | 22 | 9 | 34 |
| 18 | Mizoram | 10 | 11 | 2 | 23 |
| 19 | Nagaland | 4 | 10 | 3 | 17 |
| 20 | Orissa | 119 | 208 | 52 | 379 |
| 21 | Punjab | 48 | 163 | 9 | 220 |
| 22 | Rajasthan | 137 | 92 | 27 | 256 |
| 23 | Sikkim | 5 | | 3 | 8 |
| 24 | Tamilnadu | 83 | 203 | 80 | 366 |
| 25 | Tripura | 13 | 3 | | 16 |
| 26 | Uttar Pradesh | 102 | 426 | 596 | 1124 |
| 27 | Uttaranchal | 32 | 12 | 3 | 47 |
| 28 | West Bengal | 45 | 344 | 9 | 398 |
| 29 | A&N Island | 2 | | | 2 |
| 30 | Chandigarh | 11 | 7 | | 18 |
| 31 | D& N Haveli | | | 0 | |
| 32 | Daman Diu | 1 | | | 1 |
| 33 | Delhi | 36 | 40 | 5 | 81 |
| 34 | Lakshadweep | | | 0 | |
| 35 | Pondicherry | 10 | 2 | 1 | 13 |
| Total | | 2072 | 3993 | 1281 | 7346 |